

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
SABARI REALTORS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SABARI REALTORS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	May 28, 2007
3.	Authority under which corporate debtor is incorporated / registered	ROC - Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101TN2007PTC063682
5.	Address of the registered office and principal office (if any) of corporate debtor	29, Thirumalai Pillai Road, T.NAGAR Chennai, Tamilnadu, 600017
6.	Insolvency commencement date in respect of corporate debtor	January 13, 2020
7.	Estimated date of closure of insolvency resolution process	July 11, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Geetha Sridhar IBBI/IPA-002/IP-N00854/2019-2020/12733
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Block 3, 7E Rani Meyammai Towers, MRC Nagar, Chennai 600 028. gs.gsconsultants@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	3F Sai Kiran Apartments, 3 rd Floor, 7 First Main Road, Kasturibai Nagar, Chennai 600 020 ibcsabari@gmail.com
11.	Last date for submission of claims	January 27, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr S Lakshmisubramanian, IBBI/IPA-003/IP-N00232/2019-2020/12697; email:slsip@slswin.com 2. Mr M Raghuram, IBBI/IPA-003/IP-N00072/2017-2018/10582; email: adiyensaranagathi@gmail.com 3. Mrs Revathi Sridharan, IBBI/IPA-002/IP-N00231/2017-2018/10682; email: revisri@yahoo.co.uk
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: http://ibbi.gov.in/home/downloads Physical Address: same as above in point No.10

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Sabari Realtors Private Limited on January 13, 2020.

The creditors of Sabari Realtors Private Limited are hereby called upon to submit their claims with proof on or before January 27, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

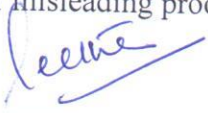
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of Authorised representative from among the three insolvency professionals listed against entry No.13 to act as Authorised representative of the class - Home Buyers in Form CA.

The submission of proof of claims should be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The proof of claims is to be submitted by way of the following specified forms along with documentary proof in support of their claims.

Form B – For claims by Operational Creditors (except Workmen and employees); Form C – for claims by Financial Creditors, Form CA – for claims by Financial Creditors in class as aforesaid, Form D – for claims by Workmen and Employees, Form E – for claims by Authorised Representative of Workmen and Employees, Form F – for claims by creditors other than Financial Creditors and Operational Creditors.

Submission of false or misleading proofs of claim shall attract penalties.


GEETHA SRIDHAR
INTERIM RESOLUTION PROFESSIONAL
IBBI/IPA-002/IP-N00854/2019-2020/12733
In the matter of SABARI REALTORS PRIVATE LIMITED

Date : January 13, 2020

Place:Chennai